

**File no. 06/CESTAT/Statement/2011-CR**  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2 R.K. Puram, New Delhi-66

Date:14/12/2022

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break up of appeals pending as on 01/12/2022 is circulated for information.

  
( S.K. Tiwari, )  
Deputy Registrar,

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**STATEMENT SHOWING YEARWISE BREAK UP OF  
PENDING APPEALS IN CESTAT, AS ON 01.12.2022.**

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD.	ALLBD	CHD	HYD
1991	0	0	0	0	0	0	0	0	0
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	0
2003	0	0	0	0	2	0	0	0	7
2004	0	5	0	0	0	0	0	0	4
2005	12	3	0	0	0	1	0	2	0
2006	18	15	0	0	0	5	0	0	0
2007	9	7	0	3	2	5	1	4	5
2008	6	27	0	0	15	1	1	7	2
2009	42	64	134	3	74	21	14	14	25
2010	37	56	187	10	451	67	13	63	15
2011	54	101	520	65	475	96	16	205	49
2012	49	293	395	81	657	336	59	291	368
2013	95	775	474	563	679	902	45	425	295
2014	136	1122	567	926	940	918	69	532	364
2015	150	956	533	1161	910	899	110	441	270
2016	176	1639	918	1151	1106	988	95	351	471
2017	474	1797	828	1094	1003	762	111	531	558
2018	1166	2615	2090	1471	1028	1021	220	934	505
2019	1169	2212	1643	1053	394	1327	283	597	322
2020	783	1333	574	435	224	657	481	364	331
2021	2036	2295	941	624	779	863	690	414	612
2022	2132	2521	736	454	706	875	481	385	526
<b>TOTAL</b>	<b>8544</b>	<b>17837</b>	<b>10540</b>	<b>9094</b>	<b>9446</b>	<b>9745</b>	<b>2689</b>	<b>5560</b>	<b>4731</b>

<b>CUSTOMS, EXCISE &amp; SERVICE TAX APPELLATE TRIBUNAL,</b>				
<b>WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66</b>				
<b>Disposal and Institution for the month of Nov, 2022</b>				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	8548	92	96	8544
MUMBAI	17550	400	113	17837
KOLKATA	10485	70	15	10540
CHENNAI	9085	27	18	9094
BANGALORE	9405	41	0	9446
AHMEDABAD	10093	63	411	9745
ALLAHABAD	2661	28	0	2689
CHANDIGARH	5528	32	0	5560
HYDERABAD	4660	82	11	4731
<b>TOTAL</b>	<b>78015</b>	<b>835</b>	<b>664</b>	<b>78186</b>

**MONTHLY STATEMENT FOR THE MONTH OF NOV 2022 AS ON 01/12/2022**

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES				
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL
DELHI	4288	791	3378	91	8548	0	18	29	36	1	84	0	4	1	3	0	8	0	0	0	0	0	0
MUMBAI	7462	4268	5820	0	17550	0	346	7	46	0	399	0	0	0	0	0	0	0	1	0	0	0	1
KOLKATA	2933	3714	3838	0	10485	459	21	18	31	0	70	17	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3507	1848	3730	0	9085	11	11	10	6	0	27	1	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	1728	2118	5559	0	9405	12	2	8	31	0	41	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	2719	4558	2816	0	10093	8	9	13	41	0	63	1	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	931	635	1095	0	2661	69	7	2	19	0	28	1	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	1000	2275	2253	0	5528	138	4	7	21	0	32	2	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1062	1213	2385	0	4660	3	2	6	74	0	82	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>	<b>25630</b>	<b>21420</b>	<b>30874</b>	<b>91</b>	<b>78015</b>	<b>700</b>	<b>420</b>	<b>100</b>	<b>305</b>	<b>1</b>	<b>826</b>	<b>22</b>	<b>4</b>	<b>1</b>	<b>3</b>	<b>0</b>	<b>8</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>

- 1 Sanctioned strength of the Members is 33 and working strength is 14 as on 01.12.2022
- 2 Figures may be considered as tentative and subjected to further verification.
- 3 Members on leave during the month of Nov, 2022 for 10 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

**Note :**

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	11	Sh. Ajay Sharma Member(Judicial)	1
2 Sh. Anil Choudhary, Member (Judicial)	1	12	Ms. Rachna Gupta Member(Judicial)	Nil
3 Sh. S. K. Mohanty, Member (Judicial)	Nil	13	Mr.Sanjiv Srivastava Member (Technical)	1
4 Sh. Ramesh Nair, Member (Judicial)	Nil	14	Dr. Suvendu Kumar Pati, Member(Judicial)	1
5 Ms. Sulekha Beevi C.S., Member(Judicial)	4			
6 Sh. P. K. Choudhary, Member (Judicial)	Nil			
7 Sh. Raju, Member(Technical)	Nil			
8 Sh. C.J. Mathews, Member(Technical)	1			
9 Sh. P. Venkata Subba Rao Member (Tech)	1			
10 Sh. P. Dinesha Member(Judicial)	Nil			

**TRANSFERED TO  
OTHER BENCHES**

**DISPOSAL**

**CLOSING BALANCE**

CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	24	41	31	0	96	0	4286	780	3386	92	8544	0
0	0	0	0	0	0	27	33	53	0	113	0	7782	4242	5813	0	17837	0
0	0	0	0	0	0	3	8	4	0	15	0	2951	3724	3865	0	10540	476
0	0	0	0	0	0	3	5	10	0	18	0	3515	1853	3726	0	9094	12
0	0	0	0	0	0	0	0	0	0	0	0	1730	2126	5590	0	9446	12
0	0	0	0	0	0	35	331	45	0	411	2	2693	4240	2812	0	9745	7
0	0	0	0	0	0	0	0	0	0	0	0	938	637	1114	0	2689	70
0	0	0	0	0	0	0	0	0	0	0	0	1004	2282	2274	0	5560	140
0	0	0	0	0	0	1	6	4	0	11	0	1063	1213	2455	0	4731	3
0	0	0	0	0	0	93	424	147	0	664	2	25962	21097	31035	92	78186	720

(S.K. Tiwari)  
Deputy Registrar.